



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
APPEAL NO. 26/2020**

Ajay Jayvantrao Bhosale

... Applicant

V/s.

Union of India & Ors.

... Respondents

**REPLY AFFIDAVIT BY RESPONDENT NO. 4,
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY**

I, Dattatray Suryakant Bhalerao, working as Scientist II & Under Secretary, Environment and Climate Change Department, Government of Maharashtra do hereby state on solemn affirmation as under –

I am well conversant with the facts of the present case and I am competent to swear this Affidavit based upon the records available with this office.

The present case pertains to the challenge to the Environment Clearance dated 18-02-2020 issued by SEIAA to the construction undertaken by the M/s. Brahma Leisures Private Limited of their



(Signature)

project named Brahma Sky Uzuri situated at Survey No. 209/A/2, Taluka Haveli, Pimpri, District Pune.

2. The present Applicant had filed an OA No. 63/2019 against the same project which came to be decided by this Hon'ble Tribunal on 01-12-2022 on the point of limitation and that the OA is time barred.

3. The project proponent first applied for grant of Environment Clearance to the State Expert Appraisal Committee on 07/11/2013. In SEAC 13th meeting of 15th to 18th July, 2014 it was observed by SEAC that the project proponent has initiated construction work of first phase without obtaining the prior environmental clearance. As per the MoEF OM dated 12/12/2012 and OM issued by Department of Environment Government of Maharashtra, dated 31/10/2013 the activity of the project proponent was considered to be violation of the EIA Notification, 2006. Copy of SEAC 13th Minutes of Meeting dated 15th – 18th July, 2014 are marked and annexed as **Annexure 1**

4. Accordingly SEAC requested Environment Department / SEIAA to initiate credible action after due verification for violation under Environment (Protection) Act, 1986 and as per the paragraph 5 of the OM dated 12/12/2012 issued by MoEF. It was decided that the



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proposal will be appraised only after due examination and appropriate action taken by the SEIAA / Environment Department.

5. Accordingly Environment Department vide letter No. SEAC-2013/CR-499/TC-2 dated 30/08/2014 issued show cause notice to the project proponent asking them to provide explanation as to why their construction activity shall not be stopped forthwith for violation of EIA Notification 2006 for not obtaining prior Environmental Clearance. Copy of Show Cause Notice dated 30-08-2014 is marked and annexed as Annexure 2.

6. Environment Department upon request by the project proponent extended personal hearing on 13/02/2015 and vide letter dated 10/03/2015 bearing no. SEAC-2013/CR-449/TC-2 withdrew the proposed directions issued u/s 5 of the Environment Protection Act, 1986 r/w EIA Notification 2006. Copy of withdrawal of proposed directions dated 10-03-2015 is marked and annexed as Annexure 3.

7. On 30/06/2016 the project proponent applied online to MoEF for EC. MoEF transferred the said case to SEAC for appraisal. The SEAC in its 86th meeting held on 24/04/2019 considered the application for EC by the project proponent and appraised the project as category 8(a) B2 asking for further information from the



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PP on various points. Copy of the minutes of SEAC 86th Meeting are marked and annexed as Annexure 4.

8. On 19/05/2019 Mr. Ajay Jayvantrao Bhosale through Advocate Nitin Lonkar submitted a complaint to the Environment Department against the project proponent alleging various violations and non-compliances.

9. In response to the SEAC meeting dated 24-04-2019 asking for further information from PP on various points, the PP submitted pointwise information to SEAC, vide their letter dated 07-06-2019. Copy of PP's letter dated 07-06-2019 is marked and annexed as Annexure 5.

10. PP submitted undertaking to SEAC on 12-06-2019 regarding Corporate Environment Responsibility. Copy of the undertaking is marked and annexed as Annexure 6.

11. Based on the complaint dated 19-05-2019 by the Appellant, Environment Department issued show cause notice to PP on 25-06-2019 asking them why their building construction activity shall not be stopped forthwith for the violation of EIA Notification dated and for not obtaining EC. Copy of the directions dated 25-06-2019 is marked and annexed as Annexure 7.

Ajay



12. In response to the directions dated 25-06-2019, the PP submitted reply to SEIAA dated 16-07-2019. Copy of the reply by PP dated 16-07-2019 is marked and annexed as Annexure 8.

13. On 26-07-2019, SEAC considered the proposal in it's 91st Meeting. SEAC noted that a Show Cause Notice was issued by the Environment Department u/s 5 of the Environment (Protection) Act, 1986 on 16-07-2019. The hearing of the proposal before SEAC was on 26.07.2019. Though PP was in knowledge of this notice at the time of hearing, he did not disclose this information to the committee and misguided the committee. As the act of PP is fraudulent, committee decided to keep the case in abeyance till the decision of the notice .After the decision of the SCN the case will be reappraised in the light of outcome of the SCN. Committee also directs the Secretary of the committee to bring this fact to the notice of Hon Principal Secretary with a request to take stern action on account of concealing the material information at the time of appraisal. SEAC decided to defer the proposal. Copy of SEAC 91st Minutes of Meeting dated 26-07-2019 is marked and annexed as

Annexure 9.

4. On 16/11/2019 vide letter dated No. Comp-2019/CR-12/SEIAA, Environment Department withdrew the proposed directions dated



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15/06/2019 observing that there is no case of violation. Copy of withdrawal of the proposed directions dated 16-11-2019 is marked and annexed as Annexure 10.

15. SEAC deliberated the project in their 99th Meeting dated 10-12-2019 and noted that the show cause notice / proposed directions issued u/5 of the Environment Protection Act, 1986 dated 15-06-2019 were withdrawn by the Environment Department vide their letter dated 16-11-2019. All issues relating to the environment including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a) B2. PP has satisfactorily complied with the points raised in the 91st SEAC-3 Meeting. SEAC decided to recommend the proposal for prior environmental clearance. Copy of 99th SEAC Minutes of Meeting dated 10-12-2019 are marked and annexed as Annexure 11.

16. SEIAA considered the proposal in their 186th Meeting dated 06-02-2020. SEIAA noted that SEAC-3 in their 99th Meeting recommended the proposal for grant of EC. SEIAA noted, PP to ensure that CER plan gets approved from Municipal Commissioner / District Collector. PP shall comply with standard EC conditions mentioned in the OM issued by MoEF&CC dated 04-01-2019.




Accordingly SEIAA decided to grant EC. Copy of SEIAA 186th Minutes of Meeting dated 06-02-2020 is marked and annexed as Annexure 12.

17. SEIAA has followed the due procedure under EIA Notification, 2006 and the Office Memos and Circulars issued by MoEF&CC from time to time while granting of the impugned EC. There are no procedural lapses on part of the SEIAA while granting the EC. SEIAA grants the EC on the basis of the documents submitted by the PP.
18. In light of the above submissions, the present Appeal may kindly be rejected.

This respondent craves leave to file any additional reply as and when required. In light of the above submissions, it is respectfully prayed that Environment Department shall abide by any orders and directions issued by the Hon'ble Tribunal.

Place: Mumbai
Date: 21/02/2023.


(Dattatray Suryakant Bhalerao)
Scientist II & Under Secretary,
Environment & CC Department,
Government of Maharashtra



VERIFICATION

I, Dattatray Suryakant Bhalerao, Age- 39, working as Scientist II & Under Secretary, Environment and Climate Change Department, Government of Maharashtra, having my office address at 15th floor, New Administrative Building, Mantralaya, Mumbai-400 032, do hereby verify and declare that the statements made in the aforesaid Para's are true and correct to the best of my knowledge and information and I believe the same to be true and that nothing material has been concealed therefrom.

Solemnly affirmed on this 21st day of the February, 2023 at Mumbai.



(Dattatray Suryakant Bhalerao)
Scientist II & Under Secretary,
Environment & CC, Department,
Government of Maharashtra

Identified by me
(Vijay S. Patil)
Section officer
Env. & climate change
Department
Govt. of Maharashtra

SOLEMNLY AFFIRMED

BEFORE ME BY DEPONENT

SHRI Dattatray Suryakant Bhalerao.

WHO IS IDENTIFIED

BY SHRI Vijay S. Patil.

Hirani
21/02/2023

Joint Secretary
Government of Maharashtra
Law and Judiciary Department
Mantralaya, Mumbai 400 032



Minutes of the 13th meeting of the State Level Expert Appraisal Committee III (Non-MMR) held from 15th to 18th July 2014 at Maharashtra Economic Development Council, Board Room, Y. B. Chavan Centre, Gen. Jagannathrao Bhosale Marg, Mumbai - 400 020.

The following members were present.

Shri. Jagdish Joshi	Chairman	15 th to 18 th July 2014
Dr. Shankar Vishwanath	Member	15 th to 18 th July 2014
Prof. Prakash P. Bakre	Member	15 th to 18 th July 2014
Shri. Sudhir Yashwant Ghate	Member	15 th to 18 th July 2014
Shri. Pradeepkumar Pandurang Joshi	Member	15 th to 18 th July 2014
Shri. P.G. Chavan	Member	15 th to 18 th July 2014
Dr. Rajesh B. Biniwalc	Member	16 th and 17 th July 2014
Shri. Abhay M. Pimparkar	Secretary	15 th to 18 th July 2014

Chairman welcomed the members to the 13th SEAC III Meeting.

Item No.22, M/s. Bramha Leisure Pvt. Ltd.

Environmental Clearance for Proposed Construction of 5-Star Hotel "Le Meridien Pimpri" at S.No. 209/A/2, CTS No. 4702 at Pimpri, Pune.

It is noticed that the project proponent has initiated construction work of first phase without obtaining the prior environmental clearance. As per the MoEF, OM dated 12/12/2012 and OM issued by Department of Environment Government of Maharashtra, dated 31/10/2013, there appears to be a violation of EIA Notification, 2006 requirements.

Environment Department/ SEIAA, may initiate credible action after due verification, for violation under Environment (Protection) Act, 1986 and as per the paragraph 5 of the OM dated 12th December, 2012 issued by MoEF. The proposal will be appraised only after due examination and appropriate action taken by the SEIAA /Environment Department.



GOVERNMENT OF MAHARASHTRA

Tel. No. : 2279 3132
Fax No. : 2281 3947

SEAC-2013/CR-449/TC-2
Environment Department
217, Annex Building, Mantralaya
Madam Cama Road, Mumbai - 400 032
Date : 19/03/2015

By Speed Post/ RPAD / Hand Delivery
To,

M/s. ~~Bramha~~ Leisure Pvt. Ltd.
"Bramha House" 250/251
M.G. Road, Camp,
Pune - 411 001

Sub : Withdrawal of Proposed Directions issued u/s 5 of the Environment (P) Act, 1986.
r.w. Environment Impact Assessment Notification dtd. 14.9.2006.

Ref : 1. Proposed Directions issued vide no. SEAC-2013/CR-449/TC-2 dtd. 30.8.2014.
2. Your reply dtd 28.9.2014
3. Personal hearing extended on 13.2.2015.
4. Architect's certificate dtd. 16.2.2015

We refer to the minutes of the 13th meeting of SEAC-III held on 15th to 18th July, 2014, wherein your proposed project at S. No. 209/A/2, CTS No. 4702 at Pimpri, Pune, was referred to the Environment Department to verify the issue of violation.

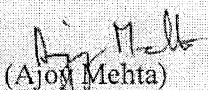
Accordingly, the Proposed Directions were issued vide above ref.(1). We also refer to your reply submitted vide above ref: (2), which was scrutinized and followed by personal hearing extended to you on 13.2.2015 before the Principal Secretary, Environment Department.

During the course of hearing, it was noted that :

- 1) The first plan was sanctioned by Pimpri Chinchwad Municipal Corporation on 28.3.2008 for construction of proposed total BUA admeasuring 19428.41 m² of a mall.
- 2) As per sanctioned plan from PCMC dtd. 28.3.2008 Non-FSI was not included in BUA.
- 3) You have started the excavation only in 2011 as per the sanction dtd. 28.3.2008 and stopped excavation in 2012 before applying for EC.
- 4) You have stopped the excavation work at site and revised the plans for proposed to construct a 5 star hotel (Commercial project) on 9.4.2013 for proposed total BUA of 25603.32 m².
- 5) Accordingly you have applied for EC on 7.9.2013 for proposed total BUA of 36611.49 m².
- 6) You have applied for Consent to Establish from the MPCB on 5.7.2014 for proposed total BUA of 36611.49 m².

In view of the documents submitted by your representative vide letter dtd. 28.9.2014, comprising the approved plans, additional information during the course of personal hearing followed by Architect's Certificate dtd. 16.2.2015 and their detailed scrutiny, it is hereby concluded that there is no case of violation as prescribed in the EIA Notification, 2006 and accordingly the Proposed Directions issued vide above ref.(1) is hereby withdrawn.

In case, any discrepancies are observed in these documents, necessary action will be initiated against you under the provisions of Environment (Protection) Act, 1986 read with EIA Notification dt. 14.09.2006, which please be noted.


(Ajoy Mehta)
Principal Secretary,
Environment Department

GOVERNMENT OF MAHARASHTRA

Tel. No. : 2279 3132
Fax No. : 2281 3947

SEAC-2013/CR-449/TC-2
Environment Department
217, Annex Building, Mantralaya
Madam Cama Road, Mumbai - 400 032
Date : 19/03/2015

By Speed Post/ RPAD / Hand Delivery
To,

M/s. Bramha Leisure Pvt. Ltd.
"Bramha House" 250/251
M.G. Road, Camp,
Pune - 411 001

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(Ajay Mehta)
Principal Secretary,
Environment Department

86th SEAC-III Day 01

SEAC Meeting number: 86 Meeting Date April 24, 2019

Subject: Environment Clearance for Proposed Commercial development Project namely Bramha Sky Uzuri by Bramha Leisures Pvt.Ltd.

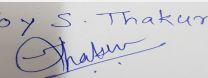
Is a Violation Case: No

1.Name of Project	BRAMHA SKY UZURI
2.Type of institution	Private
3.Name of Project Proponent	Mr. Vishal Agarwal
4.Name of Consultant	Building Environment India Pvt. Ltd.
5.Type of project	Commercial Project
6.New project/expansion in existing project/modernization/diversification in existing project	New Project
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	Not applicable
8.Location of the project	Sr.No. 209/A/2
9.Taluka	Haveli
10.Village	Pimpri
Correspondence Name:	Bramha Leisures Pvt.Ltd.
Room Number:	NA
Floor:	1st
Building Name:	250-251, Bramha House
Road/Street Name:	M.G.Road
Locality:	Camp
City:	Pune
11.Area of the project	PCMC
12.IOD/IOA/Concession/Plan Approval Number	Sanctioned from PCMC
	IOD/IOA/Concession/Plan Approval Number: BP/Layout/Pimpri/ENV/1/2018 Dated 04/10/2018
	Approved Built-up Area: 54667.89
13.Note on the initiated work (If applicable)	Work initiated below 20000 sq.m., withdrawal of Violation Letter from Govt. of Maharashtra vide letter no. SEAC-2013/CR-449/TC-2 DT. 10/03/2015
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	NA
15.Total Plot Area (sq. m.)	7729.66 Sq.M.
16.Deductions	0
17.Net Plot area	7729.66 Sq.M.
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 21689.80
	b) Non FSI area (sq. m.): 32969.09
	c) Total BUA area (sq. m.): 54667.89
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.): 21689.80
	Approved Non FSI area (sq. m.): 32969.09
	Date of Approval: 04-10-2018
19.Total ground coverage (m2)	3881.71
20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	50.2 % of net plot area
21.Estimated cost of the project	1326800000

22.Number of buildings & its configuration

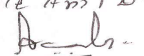
 Joy S.Thakur (Secretary SEAC-III)	SEAC Meeting No: 86 Meeting Date: April 24, 2019	Page 69 of 165	Name: K. Anil Kale  Signature: Shri. Anil Kale (Chairman SEAC-III)
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Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)	
1	Wing A	3 B+GF+UG+10 Floor	38.25	
2	Wing B	3B+LG+UG+11 Floor	39.95	
3	Wing C	3B+LG+UG+11 Floor	39.95	
4	Club House	G+1	6.65	
23.Number of tenants and shops	Wing A & B - 274 Nos. Office and 44 Nos. Shops and Wing B - 2 Nos. Restaurant Wing C - 131 Nos. Rooms, 2 Nos. Restaurant & 5 Nos. Banquets			
24.Number of expected residents / users	Shops & Offices - 2533 Nos., Restaurants - 1024 Nos., Service Rooms - 262 Nos. Total - 3819 Nos.			
25.Tenant density per hectare	5520.29			
26.Height of the building(s)				
27.Right of way (Width of the road from the nearest fire station to the proposed building(s))	18 M			
28.Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	9 M			
29.Existing structure (s) if any	NA			
30.Details of the demolition with disposal (If applicable)	NA			
31.Production Details				
Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable
32.Total Water Requirement				

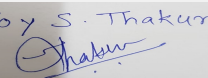
Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 86 Meeting Date: April 24,
 2019

Page 70
 of 165

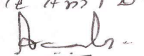
Name: K. Anil Kale

 Signature:
 Shri. Anil Kale (Chairman
 SEAC-III)

Dry season:	Source of water	PCMC							
	Fresh water (CMD):	195.770							
	Recycled water - Flushing (CMD):	73.735							
	Recycled water - Gardening (CMD):	12							
	Swimming pool make up (Cum):	3							
	Total Water Requirement (CMD) :	269.505							
	Fire fighting - Underground water tank(CMD):	400							
	Fire fighting - Overhead water tank(CMD):	60							
	Excess treated water	132.564							
Wet season:	Source of water	PCMC							
	Fresh water (CMD):	195.770							
	Recycled water - Flushing (CMD):	73.735							
	Recycled water - Gardening (CMD):	0							
	Swimming pool make up (Cum):	3							
	Total Water Requirement (CMD) :	269.505							
	Fire fighting - Underground water tank(CMD):	400							
	Fire fighting - Overhead water tank(CMD):	60							
	Excess treated water	144.565							
Details of Swimming pool (If any)	C wing- swimming pool(6.81 x 9.35)+ jacuzzi (6.29 x 4.00) + kids pool(6.29 x 4.00) at fourth floor The average depth of Swimming Pool: 1) Main pool of C-Wing 750mm 2) Kids pool 600mm and 3) Main pool of Open Space 1200mm								
33.Details of Total water consumed									
Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
Water Requirement	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Domestic	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

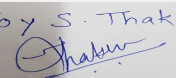
Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 86 Meeting Date: April 24,
 2019

Page 71
 of 165

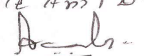
Name: K. Anil Kale

 Signature: Shri. Anil Kale (Chairman
 SEAC-III)

34.Rain Water Harvesting (RWH)	Level of the Ground water table:	12 m BGL
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	NA
	Quantity of recharge pits:	6
	Size of recharge pits :	3 m x 2 m x 3 m
	Budgetary allocation (Capital cost) :	12 Lacs
	Budgetary allocation (O & M cost) :	0.3 Lacs/yr.
	Details of UGT tanks if any :	1 no. for Wing A & B 380.637 KLD 1 no. for Wing C 439.620 KLD.
35.Storm water drainage	Natural water drainage pattern:	East To West
	Quantity of storm water:	26 m ³
	Size of SWD:	600 mm x 600 mm
Sewage and Waste water	Sewage generation in KLD:	242.555
	STP technology:	MBBR TECHNOLOGY
	Capacity of STP (CMD):	2 NOS. 1 FOR Wing A & B - 110 KLD AND 1 FOR Wing C -140 KLD
	Location & area of the STP:	Near Wing C , Area - 130 Sq.m.
	Budgetary allocation (Capital cost):	86.05 Lacs
	Budgetary allocation (O & M cost):	22.75 Lacs/yr.
36.Solid waste Management		
Waste generation in the Pre Construction and Construction phase:	Waste generation:	Total excavation generated during pre construction and construction phase - 78961 Cum out of which reused at site 10156 Cum and remaining 68805 Cum handed over to Authorized vendor
	Disposal of the construction waste debris:	Construction waste includes waste concrete, excavated soil, broken bricks, waste plaster, metallic scrap etc. Construction debris will be used for base course preparation and excess will be hand over to Authorized vendor
Waste generation in the operation Phase:	Dry waste:	739 Kg/day
	Wet waste:	793 Kg/day
	Hazardous waste:	Negligible
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	33 Kg/day
	Others if any:	E-Waste - 3688 kg/year

Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 86 Meeting Date: April 24,
 2019

Page 72
 of 165

Name: K. Anil Kale

 Signature: Shri. Anil Kale (Chairman
 SEAC-III)

Mode of Disposal of waste:	Dry waste:	Collected & Disposed by local body (swach)
	Wet waste:	Treated in organic waste composting and used as manure.
	Hazardous waste:	Send to Authorized vendor
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	Used as manure for gardening purposes
	Others if any:	NA
Area requirement:	Location(s):	Near Wing C
	Area for the storage of waste & other material:	27.3 Sq.M.
	Area for machinery:	46.2 Sq.M.
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	27.50 Lacs
	O & M cost:	5.9 Lacs/yr.

37. Effluent Characteristics

Serial Number	Parameters	Unit	Inlet Effluent Characteristics	Outlet Effluent Characteristics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

38. Hazardous Waste Details

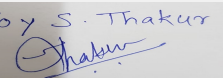
Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

39. Stacks emission Details

Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

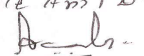
40. Details of Fuel to be used

Serial Number	Type of Fuel	Existing	Proposed	Total
1	Not applicable	Not applicable	Not applicable	Not applicable
41. Source of Fuel		Not applicable		
42. Mode of Transportation of fuel to site		Not applicable		

Joy S. Thakur

 Joy S. Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 86 Meeting Date: April 24,
 2019

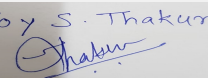
Page 73
 of 165

Name: K. Anil Kale

 Signature: Shri. Anil Kale (Chairman
 SEAC-III)

43.Green Belt Development	Total RG area :	1695.39 Sq.M.
	No of trees to be cut :	0
	Number of trees to be planted :	78 Nos.
	List of proposed native trees :	78 nos.
	Timeline for completion of plantation :	2 Years

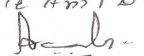
44.Number and list of trees species to be planted in the ground

Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance
1	Nyctanthes Arbor-Tortis	Parijatak	5	Small deciduous fast growing, beautiful flowers.
2	Bahunia Variegata	Mountain Ebony	3	Flowering plant,Deciduous beautiful tree among all indian trees, rich and stimulating perfume.
3	Michellia Champaca	Sonchaffa	3	Medium sized evergreen tree, fragrant yellow flowers, Butterfly host plant
4	Anthocephalus Kadamba	Kadamba	4	Shady, large deciduous tree, fast growing graceful tree, ball shaped flowers.
5	Dalbergia Sisoo	Shisoo	3	Fast growing medium to large hardy deciduous rosewood.
6	Azadirakta Indica	Neem	2	Fast growing large tree, evergreen good for roadside plantation, draught resistant, shade giving tree.
7	Mangifera Indica	Mango	3	Flowering and Fruit growing tree, dense, nesting for avi fauna.. Suitable for all types of soil. Medium logging to water tolerance.
8	Cassia Fistula	Bahawa	3	Medium sized deciduous tree. Beautiful yellow flowers, Butterfly host plant.
9	Ailanthus Excelsa	Maharukh	3	Softwood tree. one of the best tree used to trap Suspended Particulate Matter (SPM)
10	Lagerstromia Speciosa	Tamhan	4	Medium sized Tree, Beautiful Purple flower
11	Ficus Microcarpa	Nandruk	4	Shady Tree
12	Syzygium cumuni	Jambhul	4	Evergreen, Slow growing
13	Murraya koenigii	Curry Leaves	4	Butterfly Host Plant
14	Phyllanthus emblica	Awala	5	Deciduous tree with edible fruits
15	Prunus dulcis	Almond	4	The base of various drinks which are supposed to have cooling properties.

Joy S. Thakur

Joy S.Thakur (Secretary SEAC-III)

SEAC Meeting No: 86 Meeting Date: April 24, 2019

Page 74 of 165

Name: K. Anil Kale
Signature: 
Shri. Anil Kale (Chairman SEAC-III)

16	Bombax ceiba	katesavar	5	Is an important medicinal plant of tropica
17	Tabobiya	Roble	7	Leaves are compound, digitate and deciduous. Each leaf has five leaflets of variable size, the middle one being the largest.
18	Delonix regia	Gulmohar	3	Gulmohar trees are mainly grown for shade an ornamental value.
19	Saraca asoka	Ashoka	2	Shady tree with red-yellow flowers
20	Total	-	78	-
45.Total quantity of plants on ground				

46.Number and list of shrubs and bushes species to be planted in the podium RG:

Serial Number	Name	C/C Distance	Area m2
1	NA	NA	NA

47.Energy

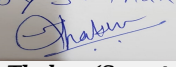
Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	200 kW
	DG set as Power back-up during construction phase	2 x 82.5 kVA
	During Operation phase (Connected load):	4681 kVA
	During Operation phase (Demand load):	3210 kVA
	Transformer:	3 x 630 kVA, 1 x 315 kVA, 1 x 1.5 MVA
	DG set as Power back-up during operation phase:	2 x 1010 kVA , 2 x 750 kVA
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	NA

48.Energy saving by non-conventional method:

- Using high efficient equipment & BEE Certified Motors for Water pumps
- Use of Variable speed drives for Lifts
- Use of CFL / T-5 Fittings & Electronic Ballast in Common area
- Use of LED Fittings in Lighting of lift lobby or passages
- Use of solar based lighting systems in common areas.
- Using VFD for Fan and pump for STP
- Using high efficient equipment & BEE Certified Motors for Basement ventilation
- Solar based Hot water systems


49.Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
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Joy S. Thakur

Joy S.Thakur (Secretary SEAC-III)

SEAC Meeting No: 86 Meeting Date: April 24, 2019

Page 75 of 165

Name: K. Anil Kale

Signature: Shri. Anil Kale (Chairman SEAC-III)

1	Solar Water Heating System, solar based lighting systems in common areas , CFL / T-5 Fittings & Electronic Ballast in Common area	48.63 %
---	---	---------

50.Details of pollution control Systems

Source	Existing pollution control system	Proposed to be installed
Waste water generation from Proposed project	Not applicable	Proposed STP having capacity 110 KLD and 140 KLD with MBBR Technology
Wet Waste from the proposed project	Not applicable	Proposed 2 nos. OWC having capacity 500 and 375 kg/day
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	NA
	O & M cost:	NA

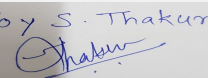
51.Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
1	Water for Dust Suppression	-	3
2	Site Sanitation & Safety	-	5
3	Environmental Monitoring	-	3
4	Drinking water facility	-	2
5	Personnel Protective Equipment & Health Checks-Ups	-	5
6	Total	-	18

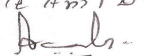
b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	Rain Water harvesting	-	12	0.3
2	STP	-	86.05	22.75
3	Landscape & Tree Plantation	-	30.17	4.82
4	Energy Saving	-	28	4.2
5	Solar Water Heating	-	22	3.3
6	Swimming Pool	-	63	9
7	Environmental monitoring	-	0	8
8	Organic waste composting	-	27.50	5.90
9	Total	-	268.72	58.27

Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 86 Meeting Date: April 24,
 2019

Page 76
 of 165

Name: K. Anil Kale

 Signature:
 Shri. Anil Kale (Chairman
 SEAC-III)

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

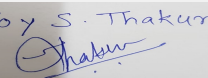
Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

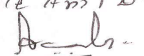
53.Traffic Management

	Nos. of the junction to the main road & design of confluence:	NA
Parking details:	Number and area of basement:	3 Nos. 9544.03 Sq.M.
	Number and area of podia:	NA
	Total Parking area:	14885.65 Sq.M.
	Area per car:	Provided as per NBC
	Area per car:	Provided as per NBC
	Number of 2-Wheelers as approved by competent authority:	2176
	Number of 4-Wheelers as approved by competent authority:	263 + 100 (Mechanical parking)
	Public Transport:	NA
	Width of all Internal roads (m):	Min.6 M
	CRZ/ RRZ clearance obtain, if any:	NA
	Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	NA
	Category as per schedule of EIA Notification sheet	Category B
	Court cases pending if any	NA
	Other Relevant Informations	Withdrawal of Violation from Govt. of Maharashtra vide letter no. SEAC-2013/CR-449/TC-2 DT. 10/03/2015

Joy S. Thakur

 Joy S.Thakur (Secretary SEAC-III)

SEAC Meeting No: 86 Meeting Date: April 24, 2019

Page 77
of 165

Name: K. Anil Kale

 Shri. Anil Kale (Chairman SEAC-III)

	Have you previously submitted Application online on MOEF Website.	Yes
	Date of online submission	30-06-2016

SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Environmental Impacts of the project	-
Water Budget	-
Waste Water Treatment	-
Drainage pattern of the project	-
Ground water parameters	-
Solid Waste Management	-
Air Quality & Noise Level issues	-
Energy Management	-
Traffic circulation system and risk assessment	-
Landscape Plan	-
Disaster management system and risk assessment	-
Socioeconomic impact assessment	-
Environmental Management Plan	-
Any other issues related to environmental sustainability	-

Brief information of the project by SEAC

PP submitted their application for prior Environmental clearance for total plot area of 7729.66 m², FSI area of 21689.80 m², Non FSI area of 32969.09 m² and total BUA of 54667.89 m².

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a)B2.

DECISION OF SEAC

 Joy S.Thakur (Secretary SEAC-III)	SEAC Meeting No: 86 Meeting Date: April 24, 2019	Page 78 of 165	Name: K. Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
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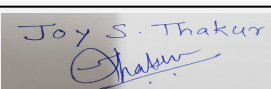
During discussion following points emerged:

1. PP to revise CER by deleting activities pertaining to (i) provision of scholarship to SSC students, (ii) donation to public library, and (iii) donation to orphan centre, with some asset creation activity. PP to submit details, vive, number, location etc pertaining to provision of RWH facility and solar panels.
2. PP to submit fire tender movement plan at all levels indicating slope and width. PP to submit cross sections of the same.
3. PP to revise parking layout pan by removing dependent parking. PP to submit parking statement showing total number of parking required and proposed as per DCR with area per car as per norms.
4. PP to submit basement approval plan.
5. PP to submit debris management plan including (a) debris required for refilling, (b) contour plan, (c) details of site where excess debris will be disposed, capacity of the site and NOC of plot owner. PP shall also ensure that debris disposed on other plot shall not be disposed on another plot. If to be disposed on another plot, the same shall be carried out as per prevailing environmental laws.
6. PP to clarify excavation upto depth of 12 m with geo-hydrological report.
7. PP to submit details of air pollution control measures for emissions from kitchen.
8. PP to redesign STP of 140 KLD capacity for hotel.
9. PP to submit disaster management plan for hotel and restaurant.
10. PP to submit details of power requirement for commercial component.
11. PP to submit revised EMP incorporating components pertaining to hotel and restaurant.
12. PP to submit cross section of STP and OWC indicating adjoining boundary wall and open area.
13. PP to submit energy saving calculations.
14. PP to obtain and submit following NOC's: a) Water supply NOC with quantity, b) Drainage NOC, c) Non-biodegradable & E-waste waste disposal. d) Garden NOC.
15. PP to submit UGT sections.

PP requested for time to submit the information sought; after deliberations committee asked PP to **comply** with the observations and submit information to the committee for further discussion and consideration of SEAC.

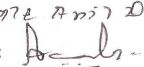
Specific Conditions by SEAC:

- 1) Nil.


Joy S. Thakur (Secretary
SEAC-III)

SEAC Meeting No: 86 Meeting Date: April 24,
2019

Page 79
of 165

Name: K. Anil Kale
Signature: 
Shri. Anil Kale (Chairman
SEAC-III)

FINAL RECOMMENDATION

SEAC-III decided to defer the proposal. Kindly find SEAC decision above.

SEAC-AGENDA-0000000251

Date: 07/06/2019

To

The Chairman
SEAC –III, Environment Dept. Govt. of Maharashtra
New Administration Building,
15th Floor, Mantralaya,
Mumbai - 400032

Ref. : MOM of SEAC –III of 86th meeting dated 24/04/2019 Agenda Item No. 07 (SEIAA-STATEMENT-0000001773) of the proposed Commercial Project “Bramha Sky Uzuri” project at Survey No. 209/A/2, CTS No. 4702 at Pimpri, Pune by M/s. Bramha Leisures Pvt. Ltd.

Sub : Submission of compliance for the project Environment Clearance of proposed commercial project “Bramha Sky Uzuri” project at Survey No. 209/A/2, CTS No. 4702 at Pimpri, Pune by M/s. Bramha Leisures Pvt. Ltd. -Reg.

Dear Sir,

As per the directives given by the Hon’ble State Expert Appraisal Committee -III during the 86th Meeting dated 24/04/2019 of project Environment Clearance for proposed commercial project. The Proponent is submitting the compliance of the query raised with appropriate documentation and Annexure attached herewith for information.

Sr. No.	Query	Compliance
1.	PP to revise CER by deleting activities pertaining to (i) provision of scholarship to SSC students,(ii) donation to public library and (iii) donation to orphan centre, with some asset creation activity. PP to submit details, vive, number, location etc. pertaining to provision of RWH facility and solar panels.	Revised CER activities are enclosed as an Annexure:- 1
2.	PP to submit fire tender movement plan at all levels indicating slope and width. PP to submit cross sections of the same.	Revised Fire tender movement plan and Cross sections of the same are enclosed as an Annexure:- 2
3.	PP to revise parking layout plan by removing dependent parking. PP to submit parking statement showing total	Please find enclosed herewith revised Parking Plan along with statement as an Annexure:- 3

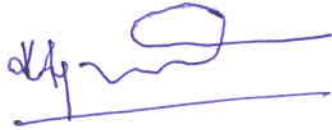
	number of parking required and proposed as per DCR with area per car as per norms.	
4.	PP to submit basement approval plan	Basement Approval Plan is enclosed as an Annexure :-4
5.	PP to submit debris management plan including (a) debris required for refilling, (b) contour plan, (c) details of site where excess debris will be disposed, capacity of the site and NOC of plot owner. PP shall also ensure that debris disposed on other plot shall not be disposed on another plot. If to be disposed on another plot, the same shall be carried out as per prevailing environmental laws.	Please find enclosed herewith debris Management plan as an Annexure:- 5 Contour Plan as an Annexure 5 (a) Undertaking and NOC of Plot Owner are attached as an Annexure 5 (b & C)
6.	PP to clarify excavation upto depth of 12 m with geo-hydrological report.	Please find enclosed herewith geo-hydrological report as an Annexure:-6
7.	PP to submit details of air pollution control measures for emissions from kitchen.	Details of air pollution control measures for emissions from kitchen are enclosed as an Annexure:- 7
8.	PP to redesign STP of 140 KLD capacity for hotel.	Please find enclosed herewith revised STP details as an Annexure:- 8
9.	PP to submit disaster management plan for hotel and restaurant.	Revised disaster management plan for hotel and restaurant enclosed as an Annexure :-9
10.	PP to submit details of power requirement for commercial component.	Revised details of power requirement for commercial component enclosed as an Annexure:- 10
11.	PP to submit revised EMP incorporating components pertaining to hotel and restaurant.	Revised EMP incorporating components pertaining to hotel and restaurant is enclosed as an Annexure:- 11
12.	PP to submit cross section of STP and OWC indicating adjoining boundary wall and open area.	Please find attached herewith cross section of STP and OWC indicating adjoining boundary wall and open area as an Annexure:- 12
13.	PP to submit energy saving calculations.	Details of energy saving calculations is enclosed as an Annexure:-13
14.	PP to obtain and submit following NOC's: a) Water supply NOC with quantity, b) Drainage NOC, c) Non-biodegradable & E-waste waste	Water supply NOC with quantity is enclosed as an Annexure:-14 Drainage NOC is enclosed as an Annexure:-14 (a)

	disposal. d) Garden NOC.	Non-biodegradable & E-waste waste disposal is enclosed as an Annexure:-14 (b) Garden NOC is enclosed as an Annexure:-14 (c)
15.	PP to submit UGT sections.	Revised UGT sections enclosed as an Annexure :- 15

We hope the above is in line with your requirement and we now look forward to receive the Prior Environmental Clearance for the above said project.

Thanking you,

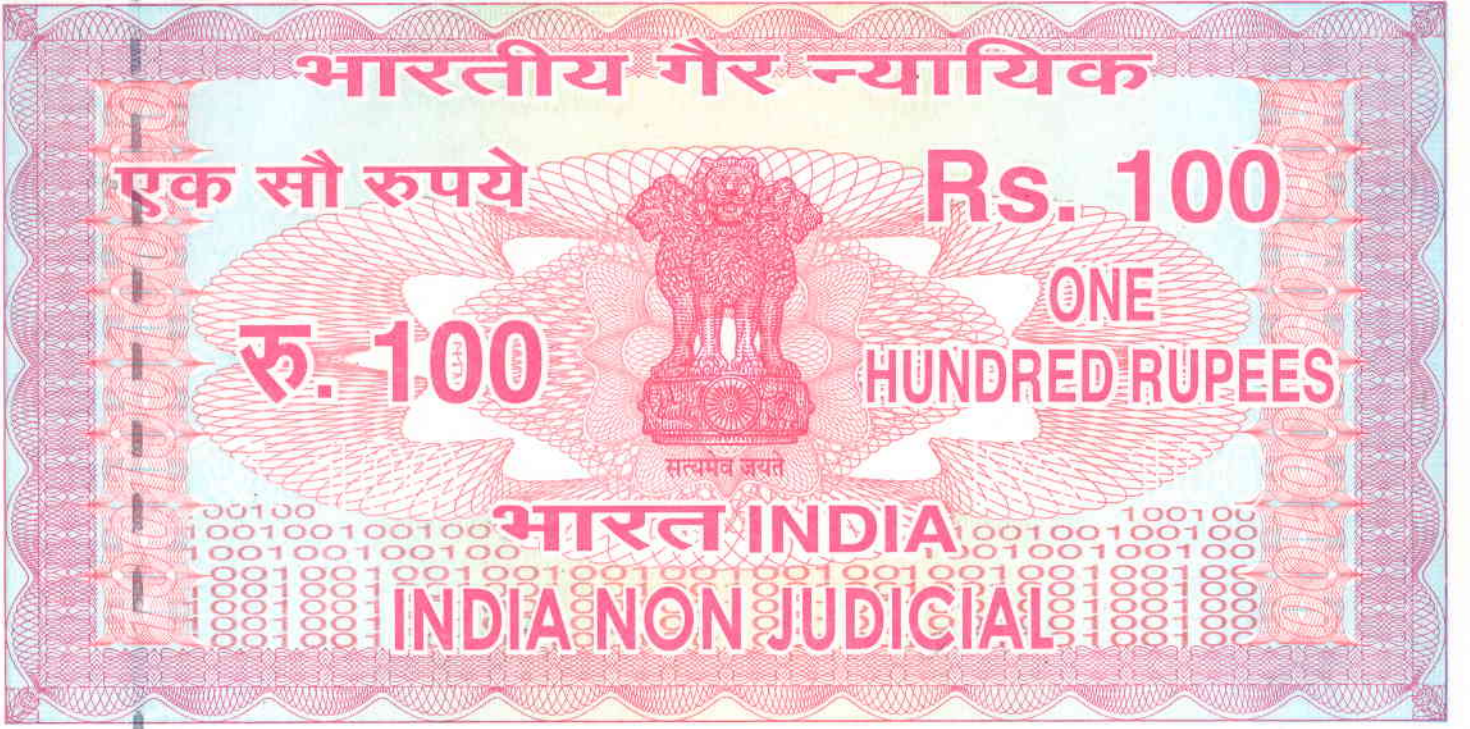
Yours truly,
 For M/S. Bramha Leisures Pvt. Ltd



Authorized Signatory



Encl. - A/a



महाराष्ट्र MAHARASHTRA

● 2019 ●

UV 503473

14 MAR 2019

10209 दि. मु. श. रकम. 100
 वस्तुचा प्रकार प्रातिज्ञापत्र
 वस्तु नोंदणी करणाऱ्या आरंभ ? होय/नाही 4
 मिल्कतीचे वर्णन
 मुद्रांक विकत घेणाऱ्याचे नांव प्रविण विवेक
 पत्ता (111 जी 25 पुणे)
 दुसऱ्या पक्षकाराचे नांव
 हरते व्यक्तीचे नांव व पत्ता प्रविण विवेक
 मुद्रांक विकत घेणाऱ्याची सही किरण देवराज लडवकर
 परवाना क्र. 2209124
 जि.प. अंतर प्राकंड, मंगळवार पेठ, पुणे-११
 ज्या कारणासाठी ज्यांनी मुद्रांक खरेदी केला, त्यांनी त्याच कारणासाठी मुद्रांक
 खरेदी केल्यापासून ६ महिन्यांत वापरणे बंधनकारक आहे.



UNDERTAKING

Date: 12/06/2019

To
 The Chairman,
 State Expert Appraisal Committee -III (SEAC-III)
 15th Floor, New Administrative Building,
 Environment Department, Mantralaya, Mumbai

Subject: Undertaking for Corporate Environmental Responsibility (CER) against proposed commercial project "Bramha Sky Uzuri" project at Survey No. 209/A/2, CTS No. 4702 at Pimpri by Bramha Leisures Pvt. Ltd., Pune, and Maharashtra.



Reference:

1. MoEFCC OM dated 01/05/2018 regarding CER
2. MoEFCC OM dated 19/06/2018 regarding CER

Respected Sir,

In accordance with above mentioned subject & references on Corporate Environment Responsibility we hereby submit our plan as below:

Basic Information of the Project:

Sr. No	Description	Details
1	Name of Project	Proposed commercial project " <i>Bramha Sky Uzuri</i> "
2	Location of Project	Survey No. 209/A/2, CTS No. 4702 at Pimpri village, Taluka-Haveli, District-Pune
3	Project Type (Green/Brown Field)	Green Field project
4	Capital Cost of the Project	Rs. 132.68 Cr.
5	Any previous EC and Completion certificate of the part of the project before May 01, 2018, if yes give the details with date and reference number	No
6	Cost of the part completed project (as per details given at Sr. No.5)	Not Applicable
7	Effective cost of the project for CER consideration (4-6)	As per MoEFCC, OM, 1.5 % of Capital cost of project i.e. Rs. 1.99 Cr.
8	Applicable norms in terms of % of the project cost for CER and amount	1.5 % of Capital cost of project i.e. Rs. 1.99 Cr.
9	Expected duration for completion of the project (Years)	6 Years Approximately

CER Activities Proposed:

Sr. No	Description	Details
1	CER activities proposed to be from suggested activities as infrastructure creation for drinking water supply, sanitation, health, education, skill development, roads, cross drains, electrification including solar power, solid waste management facilities, scientific support and awareness to local farmers to increase yield of crop and fodder, rain water harvesting, soil moisture conservation works, avenue plantation, plantation in community areas, community level sewage treatment plant, solid	<ol style="list-style-type: none"> 1. Ambulance to Matoshree Ramabai Ambdekar Hospital, Rambai Nagar 2. Installation of Solar Panel to Malaxmi Mandir & Mahadev Temple 3. 600 Nos. of Solar based electrification along the road side in Boudh Nagar 4. Construction solar based crematorium at Bodh



	waste (composter or Biogas plants), air quality monitoring, research activities on environmental aspects, training program's on waste management including skill development, studies related to environmental aspects for town/city/village, pilot projects on clean energy/ environment, etc.	<p>Nagar</p> <ol style="list-style-type: none"> 5. Drinking Water Facility of 25,000 lt. at Jama Masjid, Kamgar nagar, PCMC 6. Redevelopment of Ganesh Mandir at Nirmal Nagar 7. River beautification and rejuvenation 1 km starting from Savat Mali Nagar to Ambedkar colony 8. Establishment of computer lab to Navnath Dagadu Sabla Prathmik School 9. Development of Mahatma Phule garden, Gandhinagar 10. Kokan Ratna Mitra Mandal 11. Redevelopment of PCMC Garden at Pimpri Gaon
2	Year wise activity indicating the detail of plan and cost (as applicable for duration of the project) attach separate sheet with Grant Chart which will be useful for monitoring	<ol style="list-style-type: none"> 1. First Year (2019): Rs. 22 Lacs 2. Second Year (2020): Rs. 38 Lacs 3. Third Year (2021): Rs. 87 Lacs 4. Fourth Year (2022): Rs. 37 Lacs 5. Fifth Year (2023): Rs. 10 Lacs 6. Sixth Year (2024): Rs. 5 Lacs

We undertake to complete the work with our CER commitment as per this plan.

For Bramha Leisures Pvt. Ltd



Authorized Signatory

Place : Pune

Date : 12/06/2019



Name of Project : Bramha Sky Uzuri at Pimpri

Total Project Cost: ₹.132,68,00,000/-

Cost of CER : 1.5% Project Cost i.e. ₹.1,99,02,000/- (Approximate Budget Cost would be ₹. 1,99,00,000/-)

Sr.No.	CER Activity	Details of CER Activity and Place of Implementation	Name/address of implementing agency	Total Duration of the Project : 5 Years							Total	
				2019-20	2020-21	2021-22	2022-23	2023-24	2024-25			
1	Health	Ambulance to Matoshree Ramabai Ambdekar Hospital, Rambaj Nagar	Project Proponent	₹ 10,00,000.00								₹ 10,00,000.00
2	Solar Lights	Installation of Solar Panel to Malaxmi Mandir & Mahadev Temple	Trust of Mandir	₹ 10,00,000.00								₹ 10,00,000.00
3	Solar Lights	600 Nos. of Solar based electrification along the road side in Boudh Nagar	PCMC	₹ 2,00,000.00	₹ 2,00,000.00	₹ 2,00,000.00	₹ 2,00,000.00					₹ 8,00,000.00
4	Social Activity	Construction solar based crematorium at Bodh Nagar	JV with PCMC			₹ 55,00,000.00						₹ 55,00,000.00
5	Social Activity	Drinking Water Facility of 25,000 Liter at Jama MASJID, Kamgar Nagar, PCMC		₹ 5,00,000.00								₹ 5,00,000.00
6	Social Activity	Redevelopment of Ganesh Mandir at Nirmal Nagar	Temple Trust			₹ 5,00,000.00						₹ 5,00,000.00
7	Health	River beautification and rejuvenation 1 KM Starting from Savat Mali Nagar to Ambedkar Colony	PCMC		₹ 5,00,000.00	₹ 5,00,000.00	₹ 5,00,000.00	₹ 5,00,000.00		₹ 5,00,000.00		₹ 25,00,000.00
8	Education	Establishment of computer lab to Navnath Dagadu Sabla Prathamik School	School Management		₹ 11,00,000.00							₹ 11,00,000.00
9	Planation & Garden renovation	Development of Mahtma Phule Garden, Gandhinagar	PCMC	₹ 10,00,000.00	₹ 5,00,000.00	₹ 5,00,000.00	₹ 5,00,000.00	₹ 5,00,000.00				₹ 30,00,000.00
10	Solar & Rainwater Harvesting	Kokan Ratna Mitra Mandal	Madal Trust				₹ 10,00,000.00					₹ 10,00,000.00
11	Munciple Garden Re-development	Redevelopment of PCMC Garden at Pimpri Gaon	PCMC			₹ 15,00,000.00	₹ 15,00,000.00					₹ 30,00,000.00
Total				₹ 22,00,000.00	₹ 38,00,000.00	₹ 87,00,000.00	₹ 37,00,000.00	₹ 10,00,000.00	₹ 5,00,000.00			₹ 199,00,000.00



GOVERNMENT OF MAHARASHTRA

No.Comp-2019/CR-12/SEIAA
 Environment Department,
 217(Annex),Mantralaya,
 Mumbai - 400 032.
 Date : 05/06/2019

By Fax/ RPAD/ Speed Post/e-mail

To,

M/s. BRAMHA LEISURES PRIVATE LIMITED

Having registered office at - "Bramha House", 250/251

M. G. Road, Camp, Pune 411001.

E-mail: vishal574@yahoo.co.in

Subject: - Proposed Directions u/s 5 of the Environmental (P) Act, 1986 r.w. EIA Notification-2006 dated 14.9.2006

Reference: - Complaint / Notice of Mr. Ajay Jayvantrao Bhosale through Advocate Nitin Lonkar dated 19.05.2019

WHEREAS, it was obligatory on your part to obtain prior Environment Clearance from the Competent Authority, as per the EIA Notification dated 14.9.2006, before starting any building construction activity.

AND WHEREAS, we are in receipt of above referred, wherein following issues are raised by the complainants in respect of your building construction project "**Bramha Uzuri**" situated at Survey No. 209/A/2 CTS No. 4702, at Pimpri Chowk Taluka-Haveli, District-Pune

- a) PP has carried out construction without any Environmental Clearance and Consent to Establish in blatant violation of the Environment Law, Pollution Control Acts and EIA Notification-2006. Total proposed BUA is 54600 Sq. Mtrs.
- b) That the PP has undertaken the excavation activity in 2012 and construction activity on December-2017
- c) That, the project proponent has committed the illegal activities and given rise to the violation of environmental protection enactments and further caused degradation of environment & ecology intentionally.
- d) PP has not obtained Environment Clearance and also has not obtained prior Consent to Establish from MPCB (ex-post fact consent to establish dated 10.03.2015).
- e) Non-compliance to the terms & condition of C to E dated 10.03.2015.
- f) Construction activity is undertaken without Environment Impact Assessment
- g) Illegally extraction of Ground water without any permission for extraction of ground water from competitive authority.
- h) Huge quantity of fresh water is consumed by this project
- i) No soil is preserved and no soil test is conducted.
- j) Illegal operation of DG set for construction and causing air pollution
- k) Construction Solid waste is generated and no scientific disposal


- l) Sewage water is generated and no scientific treatment and STP is not installed
- m) Illegal burden on the public facilities
- n) Substantial damage to environment and ecology to the tune of Rs. 150 Crores.
- o) PP is unapologetic and PP has adopted careless and reckless attitude towards the environment protection.
- p) Thus it is mandatory to stop the project construction permanently till the compliance / rectification of the above illegal act and removal of the defects from the construction.

AND WHEREAS, as per the Complaint / Notice above referred, you have not obtained mandatory prior Environment Clearance & Consent to Establish in proposed Residential Building Construction Project at Survey No. 209/A/2 CTS No. 4702, at Pimpri Chowk Taluka-Haveli, District-Pune. This amounts to violation of the EIA Notification-2006 r/w Environment (Protection) Act-1986.

NOW THEREFORE, in view of the above non-compliances, you are hereby directed to show cause as under: -

- a) Why your building construction activity shall not be stopped forthwith for the violation of Environment Impact Assessment Notification dated 14.09.2006, issued by the ministry of Environment & Forest, Government Of India, for not obtaining prior Environmental Clearance from the Competent Authority / Government of Maharashtra?
- b) Why further legal action shall not be initiated against you under the provisions of the Environment (Protection) Act, 1986 and Rules made there under?

Take notice that, you are hereby directed to submit your reply within a period of 15 days from the date of receipt of this Proposed Directions, after receipt of reply, you may call for personal hearing, so as to take appropriate decision in the matter, failing which, this office has no option than to initiated further legal action against you including stoppage of your construction activity, which please note.


 (Anil Diggikar)
 Principal Secretary, &
 Member Secretary- SEIAA

Copy to:

Pimpri Chinchwad Municipal Corporation Through Municipal Commissioner,

You are the sanctioning authority of the aforesaid project therefore you are hereby requested to take appropriate actions against project proponent and also to submit the documents related to Project.

Enclosed: Copy of Complaint / Notice of Mr. Ajay Jayvantrao Bhosale through Advocate Nitin Lonkar dated 19.05.2019 is attached herewith

Ref No. SEIAA/No-Com/2019

16/07/2019

To,
The Principal Secretary & Member Secretary,
State Environment Impact Assessment Authority - SEIAA
Environment Department,
Government of Maharashtra,
Room No. 217, Mantralaya,
Mumbai- 400032.

Sub : Reply to the proposed directions u/s 5 of the Environment (P) Act,1986
r.w. EIA Notification 2006 dated 14.09.2006 for the proposed
Commercial development project "Bramha Sky Uzuri" at S.No.209/A/2
at Village Name - Pimpri, Tal.Haveli,Dist. Pune by Bramha Leisures Pvt. Ltd.

Ref : Letter Ref. No.Comp,-2019/CR-12/SEIAA Dated 25.06.2019

Respected Sir,

With reference to the above mentioned subject and reference, we would like to mention the following in reply to the directions issued by Environment Dept.:-

We Bramha Leisures Pvt. Ltd. have started construction/excavation activities as per PCMC Sanctioned No. B.P/Pimpri/19/2008 and revised Sanctioned from PCMC vide No. B.P/Pimpri/15/2013 dated 9/4/2013 with no condition of Environment Clearance. But later on, as the plans were revised, the total built -up area exceeded 20,000 sq.m for which we have applied for environmental clearance to Environment Dept. Govt. of Maharashtra dated 07.09.2013. The proposal has been appraised by the SEAC-III and marked as a violation due to excavation activity at initial stages where potential was less than 20,000 Sq. M. and withdrawal of violation vide Letter SEAC-2013/CR-449/TC-2, Env. Dept. Mumbai dated 10.03.2015. Revised application submitted to MoEF dated 30.06.2016. We have initiated the construction activity w.r.t. circular dated 21st April 2015 by principal secretary, Environment Dept. Govt. of Maharashtra. State Level Expert Appraisal Committee-3 (SEAC-3) has already considered our project for Environment Clearance and is in process.

Point-wise Reply to issues raised by the complainant is as under :-

- a) We have started construction activities as per PCMC Sanctioned No.B.P/Pimpri/19/2008 and revised Sanctioned from PCMC vide No. B.P/Pimpri/15/2013 dated 9/4/2013 with no condition of Environment Clearance. But later on, as the plans were revised, the total

-2-

- built –up area exceeded 20,000 sq.m for which we have applied for environmental clearance to Environment Dept. Govt. of Maharashtra dated 07.09.2013 & 30.06.2016 to MoEF & CC, New Delhi. We have undertaken the construction activity w.r.t. circular dated 21st April 2015 by principal secretary, Environment Dept. Govt. of Maharashtra.
- b) We have undertaken excavation activity in 2012 as per PCMC Sanctioned No.B.P/Pimpri/19/2008 with no condition of Environment Clearance. Initiation of construction activity in year 2016-2017 w.r.t. circular dated 21st April 2015 by principal secretary, Environment Dept. Govt. of Maharashtra. As of now we have constructed built up amounting to 8467.69 Sq.m. (FSI 902.54 Sq.M.& NON FSI 7565.15 Sq.M.)
 - c) We have initiated the construction only after approval from the PCMC and ensure to taking care of environmental norms and mitigation measures during and after the project completion.
 - d) Total built –up area of the project exceeded 20,000 sq.m for which we have applied for environmental clearance to Environment Dept. Govt. of Maharashtra dated 07.09.2013. We have obtained consent to Establish from MPC Board dated 10.03.2015
 - e) We have partly complied with terms & conditions given in consent to establish dated 10.03.2015 obtained from Maharashtra Pollution Control Board.
 - f) Initiation of construction activity in 2016- 2017 w.r.t. circular dated 21st April 2015 by principal secretary, Environment Dept. Govt. of Maharashtra. As of now we have constructed built up amounting to 8467.69 Sq.m. (FSI 902.54 Sq.M.& NON FSI 7565.15 Sq.M.). Environmental Impact Assessment not required as the project potential is less than 1,50,000 Sq.M. as per EIA Notification 14 September 2006. Anticipated impacts with mitigation measure plan already prepared for construction and operation phase of the project.
 - g) We are not abstracting ground water for the commercial usage as the project is not ready for operation. Tanker water using for the construction phase of the project.
 - h) We are not utilizing any fresh water for the project during construction phase and for operation phase of the project PCMC has already given NOC for the provision of water during operation phase of the project.
 - i) Top soil of the project site is already transported to our other site before initiation of excavation, Soil testing has already been conducted before initiation of excavation.
 - j) We are using DG as a backup for the construction phase of the project. we have already obtained consent to establish from MPC Board for the same.

-3-

- k) Solid waste (Debris) generated during excavation activity was properly transported to other sites and utilized for refilling and levelling of another proposed project site.
- l) Proposed project is yet to start operation, we hereby committed to installed STP once we received Environment clearance from the Env. Dept.
- m) Proposed project is a property of Bramha Leisures Pvt. Ltd. no any burden on public facilities.
- n) The proposed construction project site is in the vicinity of the urbanized area. Mitigation plan prepared and implemented at site during construction phase of the project like Barrigatting with dust proof nets, Compound wall, Construction materials stored at designated places, water sprinkling to avoid dust emissions, Construction vehicles to use only assigned path to avoid soil erosion.
- o) We are law abiding organization and assured you that we will observe strict adherence to the terms and conditions once receive Environment Clearance letter.
- p) Initiation of construction activity in 2016-2017 w.r.t. circular dated 21st April 2015 by principal secretary, Environment Dept. Govt. of Maharashtra and Commencement Certificate from PCMC.

Reply to Non Compliances & Show Cause:-

- a) We Bramha Leisures Pvt. Ltd. have started construction/excavation activities as per PCMC Sanctioned No.B.P/Pimpri/19/2008 and revised Sanctioned from PCMC vide No. B.P/Pimpri/15/2013 dated 9/4/2013 with no condition of Environment Clearance. But later on, as the plans were revised, the total built –up area exceeded 20,000 sq.m for which we have applied for environmental clearance to Environment Dept. Govt. of Maharashtra. Construction activity in 2016 w.r.t. circular dated 21st April 2015 by principal secretary, Environment Dept. Govt. of Maharashtra. As of now we have constructed built up amounting to 8467.69 Sq.m. (FSI 902.54 Sq.M. & NON FSI 7565.15 Sq.M.) which is less than 20000 Sq.M.
- b) With prior approval from PCMC (Commencement Certificate) as referred above, we have constructed only **8467.69 Sq.M.** as per the commencement certificate. Constructed area does not entail environmental clearance. Without prejudice to the aforesaid contentions in any manner whatsoever, we say that the alleged defaults/lapses/irregularities on our part were unintentional.

-4-

We say that we are law abiding company and are always ready and willing to comply with all the requisites with prompt and full co-operation on our part.

We hereby request you to consider the fact being a developer, we are bound by the provisions of EIA Notification 2006 & Environment Protection Act -1986.

We have also invested huge amounts in obtaining various sanctions from the competent authority by paying development charges etc. In the circumstances and in the aforesaid background if the said project is stalled great prejudice and irreparable loss shall be caused to us. We hereby request to consider the aforesaid constraints and circumstances.

Also, we assured you that, we will observe strict adherence to the terms and conditions mentioned in the Environment Clearance letter, once we secure it from authority.

This is for your kind consideration please.

Thanking You,

Yours faithfully,

For, Bramha Leisures Pvt. Ltd (Bramha Sky Uzuri)


Authorized Signatory

Date: 26/07/2019

Undertaking

The Chairman
State Level Expert Appraisal Committee (SEAC III),
Environment Department, New Administrative Building,
15th Floor, Mantralaya, Mumbai - 400032.

- Sub** : Undertaking for in receipt of proposed direction u/s 5 of the Environment (P) Act 1986 r.w. EIA Notification-2006 from Environment Dept. Govt. of Maharashtra for the proposed commercial project "BRAMHA SKY UZURI" at Pimpri, Pune by Bramha Leisures Pvt. Ltd.- (UID No. 1773)
- Ref** : 1) No.Comp,-2019/CR-12/SEIAA Dated 25.06.2019
2) Complaint/Notice dated 19.05.2019
3) 91st SEAC-3 meeting dated 26.07.2019 (Sr.No.28)

Respected Sir,

We, Bramha Leisures Pvt. Ltd. hereby undertake that our project has received proposed direction u/s 5 of the Environment (P) Act 1986 r.w. EIA Notification-2006 from Environment Dept. Govt. of Maharashtra.

We have already submitted reply letter to the proposed directions and show cause notice received from Environment Dept. Govt. of Maharashtra dated 19.07.2019.

We have Initiated construction activity w.r.t. circular dated 21st April 2015 by Environment Dept. Govt. of Maharashtra. As of now, we have constructed only built up area of **8467.69 Sq.m.** (FSI 902.54 Sq. M. & NON FSI 7565.15 Sq. M.).

We undertake and assure you that, we will observe strict adherence to the terms and conditions mentioned in the Environment Clearance letter, once secured it from authority.

This is for your kind consideration please.

Thanking you,

Yours faithfully
For Bramha Leisures Pvt. Ltd.




Authorized Signatory

Government of Maharashtra

No. Comp-2019/CR- 12/SEIAA
Environment Department
217 (Annex), Mantralaya,
Mumbai- 400 032.
November 16, 2019.

To,
M/s Bramha Leisures Pvt. Ltd.,
having registered office at "Bramha House" 250/251
M.G. Road, Camp, Pune.

Subject:- Withdrawal of Proposed Directions dated 15.06.2019 issued under Section 5 of the Environment (P) Act, 1986 r.w. EIA Notification dated 14.09.2006.

Ref. :-

- 1) Complaint Notice of Mr. Ajay Jayvantrao Bhosale through Advocate Nitin Lonkar dated 19.05.2019. .
- 2) Show cause Notice/Proposed Directions u/s 5 of the Environment (P) Act, 1986 r.w. EIA Notification dated 14.09.2006 issued to you vide letter dated 15.06.2019.
- 3) Representation submitted by M/s Bramha Leisures Private Limited vide its letter dated 16.07.2019.
- 4) Personal hearing conducted in the chamber of the Secretary, Environment Department on 11.11.2019.

We refer to the Show Cause notice/proposed directions at reference (2) dated 15.06.2019 issued to you under section 5 of the Environment (P) Act 1986 r.w. EIA Notification dtd. 14.09.2006 whereby and whereunder you were asked to show cause as to why your building construction activity in respect of project "Bramha Uzuri" situated at Survey 209/A/2 CTS No. 4702 of village Pimpri Chowk, Taluka Haveli, District Pune, should not be stopped forthwith for the violation of EIA Notification dated 14.09.2006, and why further legal action should not be initiated against you under the provisions of Environment (P) Act 1986 and Rules made thereunder.

We also refer to the representation made by Bramha Leisures Private Limited under reference (3) above and also the personal hearing conducted in the chamber of the Secretary, Environment Department on 11.11.2019 in connection with our said show cause notice dated 15.06.2019.

After examination of the documents submitted by you alongwith your representation dated 16.07.2019 and the submissions made during the personal hearing conducted on 11.11.2019, it has been observed that the project proponent Bramha Leisures Private Limited has carried out construction activity in respect of a commercial project called

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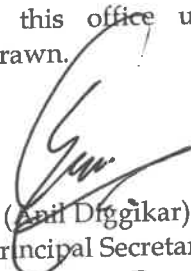
"Bramha Uzuri" on land bearing Survey Nos. 209/A/2 CTS No. 4702 of Village Pimpri Chowk, Taluka Haveli, District Pune.

Based on the complaint/Notice of Mr. Ajay Jayvantrao Bhosale through Advocate Nitin Lonkar dated 19.05.2019, this office had served the Show Cause Notice under reference (1) above to M/s Bramha Leisure Private Limited. On the basis of the reply it is observed that the project called "Bramha Uzuri" has been constructed on Survey No. 209/A/2 CTS No.4702. The said project was started construction activities as per PCMC Sanctioned No. B.P./Pimpri/19/2008 and revised Sanctioned from PCMC vide No. B.P./Pimpri/15/2013 with no condition of Environment Clearance. But later on, the plans were revised. The total BUA exceeded 20,000/- Sq. M. for which the project proponent has applied for EC to Environment Deptt., Govt. of Maharashtra dtd. 7/9/2013 and 30.6.2016 to MoEF & CC, New Delhi. As per the PCMC Sanction No. B.P./Pimpri/19/2008 and Circular dtd. 21st April, 2015 by Principal Secretary, Environment Department, Govt. of Maharashtra, started construction in the year 2016-17 and constructed BUA amount to 8467.69 Sq. M.

It is seen from the records of this office that Bramha Leisures for the total BUA of the project exceeded 20,000, has applied for grant of EC to appropriate authority for the said project on 7.9.2013 and obtained consent to Establish from MPCB Board dated 10.3.2015.

It is clear from the record that the project proponent has made total BUA construction of 8467.69, which is less than 20,000 Sq. Mtr and is liable to be excluded from getting environmental clearance as per provisions of the EC Act. In case the BUA construction sanction exceeds 20000 Sq. Mtrs. limit, the developers is required to obtain EC from the appropriate authority. The project proponent has applied for grant of EC to appropriate authority for the total BUA of the project exceeded 20,000. Therefore, there is no case of violation of the Environment (P) Act, 1986 r.w. EIA Notification dated 14.9.2006. Therefore, the Show Cause Notice/Proposed Directions u/s 5 of the Environment Act needs to be withdrawn.

Hence, the Show cause Notice/Proposed Directions u/s 5 of the Environment (P) Act, 1986 r.w. EIA Notification dated 14.09.2006 issued by this office under its communication dated 15.06.2019 as per ref. (2) is hereby withdrawn.


(Anil Diggikar)
Principal Secretary
Environment Department

99 SAEC-3 Day 01

SEAC Meeting number: 99 Meeting Date December 10, 2019

Subject: Environment Clearance for Proposed Commercial development Project namely Bramha Sky Uzuri by Bramha Leisures Pvt.Ltd.

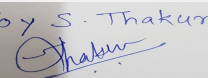
Is a Violation Case: No

1.Name of Project	BRAMHA SKY UZURI
2.Type of institution	Private
3.Name of Project Proponent	Mr. Vishal Agarwal
4.Name of Consultant	Building Environment India Pvt. Ltd.
5.Type of project	Commercial Project
6.New project/expansion in existing project/modernization/diversification in existing project	New Project
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	Not applicable
8.Location of the project	Sr.No. 209/A/2
9.Taluka	Haveli
10.Village	Pimpri
Correspondence Name:	Bramha Leisures Pvt.Ltd.
Room Number:	NA
Floor:	1st
Building Name:	250-251, Bramha House
Road/Street Name:	M.G.Road
Locality:	Camp
City:	Pune
11.Whether in Corporation / Municipal / other area	PCMC
12.IOD/IOA/Concession/Plan Approval Number	Sanctioned from PCMC
	IOD/IOA/Concession/Plan Approval Number: BP/Layout/Pimpri/ENV/1/2018 Dated 04/10/2018
	Approved Built-up Area: 54667.89
13.Note on the initiated work (If applicable)	Work initiated below 20000 sq.m., withdrawal of Violation Letter from Govt. of Maharashtra vide letter no. SEAC-2013/CR-449/TC-2 DT. 10/03/2015
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	NA
15.Total Plot Area (sq. m.)	7729.66 Sq.M.
16.Deductions	0
17.Net Plot area	7729.66 Sq.M.
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 21689.80
	b) Non FSI area (sq. m.): 32969.09
	c) Total BUA area (sq. m.): 54667.89
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.): 21689.80
	Approved Non FSI area (sq. m.): 32969.09
	Date of Approval: 04-10-2018
19.Total ground coverage (m2)	3881.71
20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	50.2 % of net plot area
21.Estimated cost of the project	1326800000

22.Number of buildings & its configuration

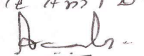
 Joy S.Thakur (Secretary SEAC-III)	SEAC Meeting No: 99 Meeting Date: December 10, 2019	Page 46 of 67	Name: K. Anil Kale  Shri. Anil Kale (Chairman SEAC-III)
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Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)	
1	Wing A	3 B+GF+UG+10 Floor	38.25	
2	Wing B	3B+LG+UG+11 Floor	39.95	
3	Wing C	3B+LG+UG+11 Floor	39.95	
4	Club House	G+1	6.65	
23.Number of tenants and shops	Wing A & B - 274 Nos. Office and 44 Nos. Shops and Wing B - 2 Nos. Restaurant Wing C - 131 Nos. Rooms, 2 Nos. Restaurant & 5 Nos. Banquets			
24.Number of expected residents / users	Shops & Offices - 2533 Nos., Restaurants - 1024 Nos., Service Rooms - 262 Nos. Total - 3819 Nos.			
25.Tenant density per hectare	5520.29			
26.Height of the building(s)				
27.Right of way (Width of the road from the nearest fire station to the proposed building(s))	18 M			
28.Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	9 M			
29.Existing structure (s) if any	NA			
30.Details of the demolition with disposal (If applicable)	NA			
31.Production Details				
Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable
32.Total Water Requirement				

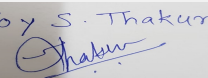
Joy S. Thakur

Joy S.Thakur (Secretary SEAC-III)

SEAC Meeting No: 99 Meeting Date: December 10, 2019

Page 47 of 67

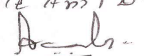
Name: K. Anil Kale

Signature: Shri. Anil Kale (Chairman SEAC-III)

Dry season:	Source of water	PCMC							
	Fresh water (CMD):	195.770							
	Recycled water - Flushing (CMD):	73.735							
	Recycled water - Gardening (CMD):	12							
	Swimming pool make up (Cum):	3							
	Total Water Requirement (CMD) :	269.505							
	Fire fighting - Underground water tank(CMD):	400							
	Fire fighting - Overhead water tank(CMD):	60							
	Excess treated water	132.564							
Wet season:	Source of water	PCMC							
	Fresh water (CMD):	195.770							
	Recycled water - Flushing (CMD):	73.735							
	Recycled water - Gardening (CMD):	0							
	Swimming pool make up (Cum):	3							
	Total Water Requirement (CMD) :	269.505							
	Fire fighting - Underground water tank(CMD):	400							
	Fire fighting - Overhead water tank(CMD):	60							
	Excess treated water	144.565							
Details of Swimming pool (If any)	C wing- swimming pool(6.81 x 9.35)+ jacuzzi (6.29 x 4.00) + kids pool(6.29 x 4.00) at fourth floor The average depth of Swimming Pool: 1) Main pool of C-Wing 750mm 2) Kids pool 600mm and 3) Main pool of Open Space 1200mm								
33.Details of Total water consumed									
Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
Water Requirement	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Domestic	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

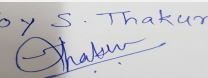
Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 99 Meeting Date: December
 10, 2019

Page 48
 of 67

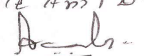
Name: K. Anil Kale

 Signature:
 Shri. Anil Kale (Chairman
 SEAC-III)

34.Rain Water Harvesting (RWH)	Level of the Ground water table:	12 m BGL
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	NA
	Quantity of recharge pits:	6
	Size of recharge pits :	3 m x 2 m x 3 m
	Budgetary allocation (Capital cost) :	12 Lacs
	Budgetary allocation (O & M cost) :	0.3 Lacs/yr.
	Details of UGT tanks if any :	1 no. for Wing A & B 380.637 KLD 1 no. for Wing C 439.620 KLD.
35.Storm water drainage	Natural water drainage pattern:	East To West
	Quantity of storm water:	26 m ³
	Size of SWD:	600 mm x 600 mm
Sewage and Waste water	Sewage generation in KLD:	242.555
	STP technology:	MBBR TECHNOLOGY
	Capacity of STP (CMD):	2 NOS. 1 FOR Wing A & B - 110 KLD AND 1 FOR Wing C -140 KLD
	Location & area of the STP:	Near Wing C , Area - 130 Sq.m.
	Budgetary allocation (Capital cost):	86.05 Lacs
	Budgetary allocation (O & M cost):	22.75 Lacs/yr.
36.Solid waste Management		
Waste generation in the Pre Construction and Construction phase:	Waste generation:	Total excavation generated during pre construction and construction phase - 78961 Cum out of which reused at site 10156 Cum and remaining 68805 Cum handed over to Authorized vendor
	Disposal of the construction waste debris:	Construction waste includes waste concrete, excavated soil, broken bricks, waste plaster, metallic scrap etc. Construction debris will be used for base course preparation and excess will be hand over to Authorized vendor
Waste generation in the operation Phase:	Dry waste:	739 Kg/day
	Wet waste:	793 Kg/day
	Hazardous waste:	Negligible
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	33 Kg/day
	Others if any:	E-Waste - 3688 kg/year

Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 99 Meeting Date: December
 10, 2019

Page 49
 of 67

Name: K. Anil Kale

 Signature: Shri. Anil Kale (Chairman
 SEAC-III)

Mode of Disposal of waste:	Dry waste:	Collected & Disposed by local body (swach)
	Wet waste:	Treated in organic waste composting and used as manure.
	Hazardous waste:	Send to Authorized vendor
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	Used as manure for gardening purposes
	Others if any:	NA
Area requirement:	Location(s):	Near Wing C
	Area for the storage of waste & other material:	27.3 Sq.M.
	Area for machinery:	46.2 Sq.M.
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	27.50 Lacs
	O & M cost:	5.9 Lacs/yr.

37. Effluent Characteristics

Serial Number	Parameters	Unit	Inlet Effluent Characteristics	Outlet Effluent Characteristics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

38. Hazardous Waste Details

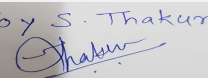
Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

39. Stacks emission Details

Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

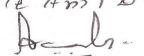
40. Details of Fuel to be used

Serial Number	Type of Fuel	Existing	Proposed	Total
1	Not applicable	Not applicable	Not applicable	Not applicable
41. Source of Fuel		Not applicable		
42. Mode of Transportation of fuel to site		Not applicable		

Joy S. Thakur

 Joy S. Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 99 Meeting Date: December
 10, 2019

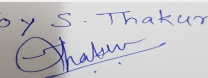
Page 50
 of 67

Name: K. Anil Kale

 Signature: Shri. Anil Kale (Chairman
 SEAC-III)

43.Green Belt Development	Total RG area :	1695.39 Sq.M.
	No of trees to be cut :	0
	Number of trees to be planted :	78 Nos.
	List of proposed native trees :	78 nos.
	Timeline for completion of plantation :	2 Years

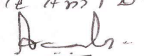
44.Number and list of trees species to be planted in the ground

Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance
1	Nyctanthes Arbor-Tortis	Parijatak	5	Small deciduous fast growing, beautiful flowers.
2	Bahunia Variegata	Mountain Ebony	3	Flowering plant,Deciduous beautiful tree among all indian trees, rich and stimulating perfume.
3	Michellia Champaca	Sonchaffa	3	Medium sized evergreen tree, fragrant yellow flowers, Butterfly host plant
4	Anthocephalus Kadamba	Kadamba	4	Shady, large deciduous tree, fast growing graceful tree, ball shaped flowers.
5	Dalbergia Sisoo	Shisoo	3	Fast growing medium to large hardy deciduous rosewood.
6	Azadirakta Indica	Neem	2	Fast growing large tree, evergreen good for roadside plantation, draught resistant, shade giving tree.
7	Mangifera Indica	Mango	3	Flowering and Fruit growing tree, dense, nesting for avi fauna.. Suitable for all types of soil. Medium logging to water tolerance.
8	Cassia Fistula	Bahawa	3	Medium sized deciduous tree. Beautiful yellow flowers, Butterfly host plant.
9	Ailanthus Excelsa	Maharukh	3	Softwood tree. one of the best tree used to trap Suspended Particulate Matter (SPM)
10	Lagerstromia Speciosa	Tamhan	4	Medium sized Tree, Beautiful Purple flower
11	Ficus Microcarpa	Nandruk	4	Shady Tree
12	Syzygium cumuni	Jambhul	4	Evergreen, Slow growing
13	Murraya koenigii	Curry Leaves	4	Butterfly Host Plant
14	Phyllanthus emblica	Awala	5	Deciduous tree with edible fruits
15	Prunus dulcis	Almond	4	The base of various drinks which are supposed to have cooling properties.

Joy S. Thakur

Joy S.Thakur (Secretary SEAC-III)

SEAC Meeting No: 99 Meeting Date: December 10, 2019

Page 51 of 67

Name: K. Anil Kale

Signature: Anil Kale
Shri. Anil Kale (Chairman SEAC-III)

16	Bombax ceiba	katesavar	5	Is an important medicinal plant of tropica
17	Tabobiya	Roble	7	Leaves are compound, digitate and deciduous. Each leaf has five leaflets of variable size, the middle one being the largest.
18	Delonix regia	Gulmohar	3	Gulmohar trees are mainly grown for shade an ornamental value.
19	Saraca asoka	Ashoka	2	Shady tree with red-yellow flowers
20	Total	-	78	-
45.Total quantity of plants on ground				

46.Number and list of shrubs and bushes species to be planted in the podium RG:

Serial Number	Name	C/C Distance	Area m2
1	NA	NA	NA

47.Energy

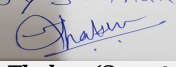
Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	200 kW
	DG set as Power back-up during construction phase	2 x 82.5 kVA
	During Operation phase (Connected load):	4681 kVA
	During Operation phase (Demand load):	3210 kVA
	Transformer:	3 x 630 kVA, 1 x 315 kVA, 1 x 1.5 MVA
	DG set as Power back-up during operation phase:	2 x 1010 kVA , 2 x 750 kVA
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	NA

48.Energy saving by non-conventional method:

- Using high efficient equipment & BEE Certified Motors for Water pumps
- Use of Variable speed drives for Lifts
- Use of CFL / T-5 Fittings & Electronic Ballast in Common area
- Use of LED Fittings in Lighting of lift lobby or passages
- Use of solar based lighting systems in common areas.
- Using VFD for Fan and pump for STP
- Using high efficient equipment & BEE Certified Motors for Basement ventilation
- Solar based Hot water systems


49.Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
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Joy S. Thakur

Joy S.Thakur (Secretary SEAC-III)

SEAC Meeting No: 99 Meeting Date: December 10, 2019

Page 52 of 67

Name: K. Anil Kale

Signature: Shri. Anil Kale (Chairman SEAC-III)

1	Solar Water Heating System, solar based lighting systems in common areas , CFL / T-5 Fittings & Electronic Ballast in Common area	48.63 %
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50.Details of pollution control Systems

Source	Existing pollution control system	Proposed to be installed
Waste water generation from Proposed project	Not applicable	Proposed STP having capacity 110 KLD and 140 KLD with MBBR Technology
Wet Waste from the proposed project	Not applicable	Proposed 2 nos. OWC having capacity 500 and 375 kg/day
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	NA
	O & M cost:	NA

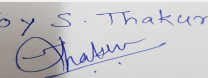
51.Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
1	Water for Dust Suppression	-	3
2	Site Sanitation & Safety	-	5
3	Environmental Monitoring	-	3
4	Drinking water facility	-	2
5	Personnel Protective Equipment & Health Checks-Ups	-	5
6	Total	-	18

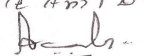
b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	Rain Water harvesting	-	12	0.3
2	STP	-	86.05	22.75
3	Landscape & Tree Plantation	-	30.17	4.82
4	Energy Saving	-	28	4.2
5	Solar Water Heating	-	22	3.3
6	Swimming Pool	-	63	9
7	Environmental monitoring	-	0	8
8	Organic waste composting	-	27.50	5.90
9	Total	-	268.72	58.27

Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 99 Meeting Date: December
 10, 2019

Page 53
 of 67

Name: K. Anil Kale

 Signature:
 Shri. Anil Kale (Chairman
 SEAC-III)

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

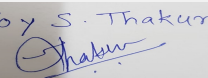
Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

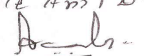
53.Traffic Management

	Nos. of the junction to the main road & design of confluence:	NA
Parking details:	Number and area of basement:	3 Nos. 9544.03 Sq.M.
	Number and area of podia:	NA
	Total Parking area:	14885.65 Sq.M.
	Area per car:	Provided as per NBC
	Area per car:	Provided as per NBC
	Number of 2-Wheelers as approved by competent authority:	2176
	Number of 4-Wheelers as approved by competent authority:	263 + 100 (Mechanical parking)
	Public Transport:	NA
	Width of all Internal roads (m):	Min.6 M
	CRZ/ RRZ clearance obtain, if any:	NA
	Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	NA
	Category as per schedule of EIA Notification sheet	Category B
	Court cases pending if any	NA
	Other Relevant Informations	Withdrawal of Violation from Govt. of Maharashtra vide letter no. SEAC-2013/CR-449/TC-2 DT. 10/03/2015

Joy S. Thakur

 Joy S.Thakur (Secretary SEAC-III)

SEAC Meeting No: 99 Meeting Date: December 10, 2019

Page 54 of 67

Name: K. Anil Kale

 Shri. Anil Kale (Chairman SEAC-III)

	Have you previously submitted Application online on MOEF Website.	Yes
	Date of online submission	30-06-2016

SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Environmental Impacts of the project	Satisfactory.
Water Budget	Satisfactory.
Waste Water Treatment	Satisfactory.
Drainage pattern of the project	Satisfactory.
Ground water parameters	Satisfactory.
Solid Waste Management	Satisfactory.
Air Quality & Noise Level issues	Satisfactory.
Energy Management	Satisfactory.
Traffic circulation system and risk assessment	Satisfactory.
Landscape Plan	Satisfactory.
Disaster management system and risk assessment	Satisfactory.
Socioeconomic impact assessment	Satisfactory.
Environmental Management Plan	Satisfactory.
Any other issues related to environmental sustainability	Satisfactory.

Brief information of the project by SEAC

 Joy S. Thakur (Secretary SEAC-III)	SEAC Meeting No: 99 Meeting Date: December 10, 2019	Page 55 of 67	Name: K. Anil Kale  Shri. Anil Kale (Chairman SEAC-III)
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PP had submitted application for prior Environmental clearance for total plot area of 7729.66 m², FSI area of 21689.80 m², Non FSI area of 32969.09 m² and total BUA of 54667.89 m².

The building configuration of the proposal is as below:

Wing A (Height 38.25 m): 3B+G+UG+10

Wing B and C (Height 39.95 m): 3B+G+UG+11

Club House (Height 6.65 m): G+1

The case was discussed on the basis of the documents submitted and presentation made by the proponent.

The Committee noted that the show cause notice / proposed directions issued u/s 5 of the Environment (P) Act, 1986 dated 15.06.2019 were withdrawn by the Environment Department, GoM vide letter no. Comp-2019/CR-12/SEIAA dated 16.11.2019.

All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a)B2.

DECISION OF SEAC

PP has satisfactorily complied with the points raised in 91st meeting of SEAC-3.

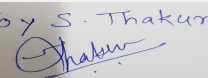
SEAC decided to **recommend** the proposal for prior environmental Clearance.

Specific Conditions by SEAC:

1) Nil.

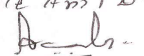
FINAL RECOMMENDATION

SEAC-III have decided to recommend the proposal to SEIAA for Prior Environmental clearance subject to above conditions

Joy S. Thakur

 Joy S. Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 99 Meeting Date: December
 10, 2019

Page 56
 of 67

Name: K. Anil Kale
 Signature: 
 Shri. Anil Kale (Chairman
 SEAC-III)

186 th meeting of SEIAA


SEIAA Meeting number: 186 Meeting Date February 6, 2020

Subject: Environment Clearance for Proposed Commercial development Project namely Bramha Sky Uzuri by Bramha Leisures Pvt.Ltd.

Is a Violation Case: No

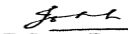
1.Name of Project	BRAMHA SKY UZURI
2.Type of institution	Private
3.Name of Project Proponent	Mr. Vishal Agarwal
4.Name of Consultant	Building Environment India Pvt. Ltd.
5.Type of project	Commercial Project
6.New project/expansion in existing project/modernization/diversification in existing project	New Project
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	Not applicable
8.Location of the project	Sr.No. 209/A/2
9.Taluka	Haveli
10.Village	Pimpri
Correspondence Name:	Bramha Leisures Pvt.Ltd.
Room Number:	NA
Floor:	1st
Building Name:	250-251, Bramha House
Road/Street Name:	M.G.Road
Locality:	Camp
City:	Pune
11.Whether in Corporation / Municipal / other area	PCMC
12.IOD/IOA/Concession/Plan Approval Number	Sanctioned from PCMC
	IOD/IOA/Concession/Plan Approval Number: BP/Layout/Pimpri/ENV/1/2018 Dated 04/10/2018
	Approved Built-up Area: 54667.89
13.Note on the initiated work (If applicable)	Work initiated below 20000 sq.m., withdrawal of Violation Letter from Govt. of Maharashtra vide letter no. SEAC-2013/CR-449/TC-2 DT. 10/03/2015
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	NA
15.Total Plot Area (sq. m.)	7729.66 Sq.M.
16.Deductions	0
17.Net Plot area	7729.66 Sq.M.
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 21689.80
	b) Non FSI area (sq. m.): 32969.09
	c) Total BUA area (sq. m.): 54667.89
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.): 21689.80
	Approved Non FSI area (sq. m.): 32969.09
	Date of Approval: 04-10-2018
19.Total ground coverage (m2)	3881.71
20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	50.2 % of net plot area
21.Estimated cost of the project	1326800000

22.Number of buildings & its configuration


Shri. Anil Diggikar (Member Secretary SEIAA)

SEIAA Meeting No: 186 Meeting Date: February 6, 2020 (SEIAA-STATEMENT-000001773)
SEIAA-MINUTES-000003001

Page 1 of 14


Johnny Joseph (Chairman SEIAA)

Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)	
1	Wing A	3 B+GF+UG+10 Floor	38.25	
2	Wing B	3B+LG+UG+11 Floor	39.95	
3	Wing C	3B+LG+UG+11 Floor	39.95	
4	Club House	G+1	6.65	
23.Number of tenants and shops	Wing A & B - 274 Nos. Office and 44 Nos. Shops and Wing B - 2 Nos. Restaurant Wing C - 131 Nos. Rooms, 2 Nos. Restaurant & 5 Nos. Banquets			
24.Number of expected residents / users	Shops & Offices - 2533 Nos., Restaurants - 1024 Nos., Service Rooms - 262 Nos. Total - 3819 Nos.			
25.Tenant density per hectare	5520.29			
26.Height of the building(s)				
27.Right of way (Width of the road from the nearest fire station to the proposed building(s))	18 M			
28.Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	9 M			
29.Existing structure (s) if any	NA			
30.Details of the demolition with disposal (If applicable)	NA			
31.Production Details				
Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable
32.Total Water Requirement				

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020 (SEIAA-STATEMENT-000001773) SEIAA-MINUTES-0000003001	Page 2 of 14	 Johny Joseph (Chairman SEIAA)
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Dry season:	Source of water	PCMC
	Fresh water (CMD):	195.770
	Recycled water - Flushing (CMD):	73.735
	Recycled water - Gardening (CMD):	12
	Swimming pool make up (Cum):	3
	Total Water Requirement (CMD) :	269.505
	Fire fighting - Underground water tank(CMD):	400
	Fire fighting - Overhead water tank(CMD):	60
	Excess treated water	132.564
Wet season:	Source of water	PCMC
	Fresh water (CMD):	195.770
	Recycled water - Flushing (CMD):	73.735
	Recycled water - Gardening (CMD):	0
	Swimming pool make up (Cum):	3
	Total Water Requirement (CMD) :	269.505
	Fire fighting - Underground water tank(CMD):	400
	Fire fighting - Overhead water tank(CMD):	60
	Excess treated water	144.565
Details of Swimming pool (If any)	C wing- swimming pool(6.81 x 9.35)+ jacuzzi (6.29 x 4.00) + kids pool(6.29 x 4.00) at fourth floor The average depth of Swimming Pool: 1) Main pool of C-Wing 750mm 2) Kids pool 600mm and 3) Main pool of Open Space 1200mm	

33.Details of Total water consumed

Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Domestic	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

34.Rain Water Harvesting (RWH)	Level of the Ground water table:	12 m BGL
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	NA
	Quantity of recharge pits:	6
	Size of recharge pits :	3 m x 2 m x 3 m
	Budgetary allocation (Capital cost) :	12 Lacs
	Budgetary allocation (O & M cost) :	0.3 Lacs/yr.
	Details of UGT tanks if any :	1 no. for Wing A & B 380.637 KLD 1 no. for Wing C 439.620 KLD.

35.Storm water drainage	Natural water drainage pattern:	East To West
	Quantity of storm water:	26 m ³
	Size of SWD:	600 mm x 600 mm


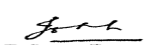
Sewage and Waste water	Sewage generation in KLD:	242.555
	STP technology:	MBBR TECHNOLOGY
	Capacity of STP (CMD):	2 NOS. 1 FOR Wing A & B - 110 KLD AND 1 FOR Wing C -140 KLD
	Location & area of the STP:	Near Wing C , Area - 130 Sq.m.
	Budgetary allocation (Capital cost):	86.05 Lacs
	Budgetary allocation (O & M cost):	22.75 Lacs/yr.

36.Solid waste Management


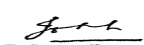
Waste generation in the Pre Construction and Construction phase:	Waste generation:	Total excavation generated during pre construction and construction phase - 78961 Cum out of which reused at site 10156 Cum and remaining 68805 Cum handed over to Authorized vendor
	Disposal of the construction waste debris:	Construction waste includes waste concrete, excavated soil, broken bricks, waste plaster, metallic scrap etc. Construction debris will be used for base course preparation and excess will be hand over to Authorized vendor
Waste generation in the operation Phase:	Dry waste:	739 Kg/day
	Wet waste:	793 Kg/day
	Hazardous waste:	Negligible
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	33 Kg/day
	Others if any:	E-Waste - 3688 kg/year
Mode of Disposal of waste:	Dry waste:	Collected & Disposed by local body (swachh)
	Wet waste:	Treated in organic waste composting and used as manure.
	Hazardous waste:	Send to Authorized vendor
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	Used as manure for gardening purposes
	Others if any:	NA
Area requirement:	Location(s):	Near Wing C
	Area for the storage of waste & other material:	27.3 Sq.M.
	Area for machinery:	46.2 Sq.M.
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	27.50 Lacs
	O & M cost:	5.9 Lacs/yr.

37.Effluent Charecterestics

Serial Number	Parameters	Unit	Inlet Effluent Charecterestics	Outlet Effluent Charecterestics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020 (SEIAA-STATEMENT-000001773) SEIAA-MINUTES-000003001	Page 5 of 14	 Johnny Joseph (Chairman SEIAA)
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38.Hazardous Waste Details							
Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
39.Stacks emission Details							
Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases	
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	
40.Details of Fuel to be used							
Serial Number	Type of Fuel	Existing	Proposed	Total			
1	Not applicable	Not applicable	Not applicable	Not applicable			
41.Source of Fuel		Not applicable					
42.Mode of Transportation of fuel to site		Not applicable					
43.Green Belt Development							
		Total RG area :	1695.39 Sq.M.				
		No of trees to be cut :	0				
		Number of trees to be planted :	78 Nos.				
		List of proposed native trees :	78 nos.				
		Timeline for completion of plantation :	2 Years				
44.Number and list of trees species to be planted in the ground							
Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance			
1	Nyctanthes Arbor-Tortis	Parijatak	5	Small deciduous fast growing, beautiful flowers.			
2	Bahunia Variegata	Mountain Ebony	3	Flowering plant,Deciduous beautiful tree among all indian trees, rich and stimulating perfume.			
3	Michellia Champaca	Sonchaffa	3	Medium sized evergreen tree, fragrant yellow flowers, Butterfly host plant			
4	Anthocephalus Kadamba	Kadamba	4	Shady, large deciduous tree, fast growing graceful tree, ball shaped flowers.			
5	Dalbergia Sisoo	Shisoo	3	Fast growing medium to large hardy deciduous rosewood.			
6	Azadirakta Indica	Neem	2	Fast growing large tree, evergreen good for roadside plantation, draught resistant, shade giving tree.			

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020 (SEIAA-STATEMENT-000001773) SEIAA-MINUTES-000003001	Page 6 of 14	 Johnny Joseph (Chairman SEIAA)
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7	Mangifera Indica	Mango	3	Flowering and Fruit growing tree, dense, nesting for avi fauna.. Suitable for all types of soil. Medium logging to water tolerance.
8	Cassia Fistula	Bahawa	3	Medium sized deciduous tree. Beautiful yellow flowers, Butterfly host plant.
9	Ailanthus Excelsa	Maharukh	3	Softwood tree. one of the best tree used to trap Suspended Particulate Matter (SPM)
10	Lagerstromia Speciosa	Tamhan	4	Medium sized Tree, Beautiful Purple flower
11	Ficus Microcarpa	Nandruk	4	Shady Tree
12	Syzygium cumuni	Jambhul	4	Evergreen, Slow growing
13	Murraya koenigii	Curry Leaves	4	Butterfly Host Plant
14	Phyllanthus emblica	Awala	5	Deciduous tree with edible fruits
15	Prunus dulcis	Almond	4	The base of various drinks which are supposed to have cooling properties.
16	Bombax ceiba	katesavar	5	Is an important medicinal plant of tropica
17	Tabobiya	Roble	7	Leaves are compound, digitate and deciduous. Each leaf has five leaflets of variable size, the middle one being the largest.
18	Delonix regia	Gulmohar	3	Gulmohar trees are mainly grown for shade an ornamental value.
19	Saraca asoka	Ashoka	2	Shady tree with red-yellow flowers
20	Total	-	78	-

45.Total quantity of plants on ground

46.Number and list of shrubs and bushes species to be planted in the podium RG:

Serial Number	Name	C/C Distance	Area m2
1	NA	NA	NA

47. Energy

Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	200 kW
	DG set as Power back-up during construction phase	2 x 82.5 kVA
	During Operation phase (Connected load):	4681 kVA
	During Operation phase (Demand load):	3210 kVA
	Transformer:	3 x 630 kVA, 1 x 315 kVA, 1 x 1.5 MVA
	DG set as Power back-up during operation phase:	2 x 1010 kVA , 2 x 750 kVA
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	NA

48. Energy saving by non-conventional method:

- Using high efficient equipment & BEE Certified Motors for Water pumps
- Use of Variable speed drives for Lifts
- Use of CFL / T-5 Fittings & Electronic Ballast in Common area
- Use of LED Fittings in Lighting of lift lobby or passages
- Use of solar based lighting systems in common areas.
- Using VFD for Fan and pump for STP
- Using high efficient equipment & BEE Certified Motors for Basement ventilation
- Solar based Hot water systems


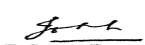
49. Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
1	Solar Water Heating System, solar based lighting systems in common areas , CFL / T-5 Fittings & Electronic Ballast in Common area	48.63 %

50. Details of pollution control Systems

Source	Existing pollution control system	Proposed to be installed
Waste water generation from Proposed project	Not applicable	Proposed STP having capacity 110 KLD and 140 KLD with MBBR Technology
Wet Waste from the proposed project	Not applicable	Proposed 2 nos. OWC having capacity 500 and 375 kg/day

Budgetary allocation (Capital cost and O&M cost):	Capital cost:	NA
	O & M cost:	NA

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020 (SEIAA-STATEMENT-000001773) SEIAA-MINUTES-000003001	Page 8 of 14	 Johny Joseph (Chairman SEIAA)
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51.Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
1	Water for Dust Suppression	-	3
2	Site Sanitation & Safety	-	5
3	Environmental Monitoring	-	3
4	Drinking water facility	-	2
5	Personnel Protective Equipment & Health Checks-Ups	-	5
6	Total	-	18

SEIAA-MINUTES-0000003001

b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	Rain Water harvesting	-	12	0.3
2	STP	-	86.05	22.75
3	Landscape & Tree Plantation	-	30.17	4.82
4	Energy Saving	-	28	4.2
5	Solar Water Heating	-	22	3.3
6	Swimming Pool	-	63	9
7	Environmental monitoring	-	0	8
8	Organic waste composting	-	27.50	5.90
9	Total	-	268.72	58.27

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

53.Traffic Management

Nos. of the junction to the main road & design of confluence:	NA
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SEIAA MINUTES-000003001

Parking details:	Number and area of basement:	3 Nos. 9544.03 Sq.M.
	Number and area of podia:	NA
	Total Parking area:	14885.65 Sq.M.
	Area per car:	Provided as per NBC
	Area per car:	Provided as per NBC
	Number of 2-Wheelers as approved by competent authority:	2176
	Number of 4-Wheelers as approved by competent authority:	263 + 100 (Mechanical parking)
	Public Transport:	NA
	Width of all Internal roads (m):	Min.6 M

SEIAA-MINUTES-0000003001

	CRZ/ RRZ clearance obtain, if any:	NA
	Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	NA
	Category as per schedule of EIA Notification sheet	Category B
	Court cases pending if any	NA
	Other Relevant Informations	Withdrawal of Violation from Govt. of Maharashtra vide letter no. SEAC-2013/CR-449/TC-2 DT. 10/03/2015
	Have you previously submitted Application online on MOEF Website.	Yes
	Date of online submission	30-06-2016

SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Summarised in brief information of Project as below.

Brief information of the project by SEAC

SEIAA-MINUTES-000003001

PP had submitted application for prior Environmental clearance for total plot area of 7729.66 m², FSI area of 21689.80 m², Non FSI area of 32969.09 m² and total BUA of 54667.89 m².

The building configuration of the proposal is as below:

Wing A (Height 38.25 m): 3B+G+UG+10

Wing B and C (Height 39.95 m): 3B+G+UG+11

Club House (Height 6.65 m): G+1

The case was discussed on the basis of the documents submitted and presentation made by the proponent.

The Committee noted that the show cause notice / proposed directions issued u/s 5 of the Environment (P) Act, 1986 dated 15.06.2019 were withdrawn by the Environment Department, GoM vide letter no. Comp-2019/CR-12/SEIAA dated 16.11.2019.

All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a)B2.


DECISION OF SEAC

PP has satisfactorily complied with the points raised in 91st meeting of SEAC-3.

SEAC decided to **recommend** the proposal for prior environmental Clearance.

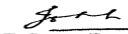
Specific Conditions by SEAC:

- 1) PP to ensure that CER plan gets approved from Municipal Commissioner/District Collector.
- 2) PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF& CC vide F.No.22-34/2018-IA.III dt.04.01.2019.
- 3) SEIAA decided to grant EC for - FSI: 21689.80 m², Non-FSI:32969.09 m² and Total BUA:54667.89 m² (Plan Approval no-BP/Layout/Pimpri/ENV/1/2018, Date-04.10.2018)


Shri. Anil Diggikar (Member
Secretary SEIAA)

SEIAA Meeting No: 186 Meeting Date: February
6, 2020 (SEIAA-STATEMENT-000001773)
SEIAA-MINUTES-000003001

Page 13
of 14


Johnny Joseph (Chairman
SEIAA)

SEIAA DECISION

Proposal was recommended in 99th meeting of SEAC-3 for total plot area of 7729.66 m², FSI area of 21689.80 m², Non FSI area of 32969.09 m² and total BUA of 54667.89 m².

SEIAA decided to grant EC for - FSI: 21689.80 m², Non-FSI:32969.09 m² and Total BUA:54667.89 m² (Plan Approval no-BP/Layout/Pimpri/ENV/1/2018, Date-04.10.2018)

SEIAA decided to grant EC subject to following conditions-

1.PP to ensure that CER plan gets approved from Municipal Commissioner/District Collector.

2.PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF& CC vide F.No.22-34/2018-IA.III dt.04.01.2019.


Specific Conditions by SEIAA:

- 1) PP to ensure that CER plan gets approved from Municipal Commissioner/District Collector.
- 2) PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF& CC vide F.No.22-34/2018-IA.III dt.04.01.2019.
- 3) SEIAA decided to grant EC for - FSI: 21689.80 m², Non-FSI:32969.09 m² and Total BUA:54667.89 m² (Plan Approval no-BP/Layout/Pimpri/ENV/1/2018, Date-04.10.2018)

FINAL RECOMMENDATION

SEIAA have decided to grant the proposal for Prior Environmental Clearance subject to above conditions

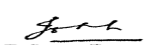
SEIAA-MINUTES-000003001



Shri. Anil Diggikar (Member Secretary SEIAA)

SEIAA Meeting No: 186 Meeting Date: February 6, 2020 (SEIAA-STATEMENT-000001773)
SEIAA-MINUTES-000003001

Page 14 of 14



Johny Joseph (Chairman SEIAA)